### GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO. 4379 TO BE ANSWERED ON 20<sup>TH</sup> AUGUST, 2025

#### SETTING UP OF SUGAR MILL IN NARSINGHPUR

#### 4379 SHRI CHANDAN CHAUHAN: SHRI DARSHAN SINGH CHOUDHARY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of sugar mills closed down or facing financial problems and require to be revived in the country, State-wise; and
- (b) whether the Government proposes to set up a cooperative sugar mill in Narsinghpur district of Madhya Pradesh as the district produces large quantity of sugarcane?

#### ANSWER

## MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): Currently, total 573 sugar mills are registered on NSWS portal, Out of which 534 sugar mills are operational and 39 sugar mills are closed in sugar season 2024-25. The state wise detail of 39 sugar mills is as under;

| State          | No. of Mills |
|----------------|--------------|
| Andhra Pradesh | 4            |
| Gujrat         | 3            |
| Karnataka      | 2            |
| Madhya Pradesh | 1*           |
| Maharashtra    | 18           |
| Punjab         | 1            |
| Tamilnadu      | 6            |
| Telangana      | 1            |
| Uttar Pradesh  | 2            |
| West Bengal    | 1            |
| Total          | 39           |

- \* As per the Govt. of Madhya Pradesh, total 6 sugar mills are closed down in the last 15 years, out of which 5 sugar mills are not registered on NSWS portal.
- (b): The Central Government does not set up sugar mill in any part of the country. Further, sugar industry was deleted from list of industries required compulsory licensing, vide press note dated 31.08.1998. After that any entrepreneur is free to set up sugar mill in any part of the country as per provisions laid down in clause 6A to 6E of Sugarcane (Control), Order as amended from time to time.

Further, as per the information received from Govt. of Madhya Pradesh, they have not received any application for committee formation to establish a sugar mill in the cooperative sector.

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